HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR (Through Virtual Mode)

WP(C) No. 952/2020 CM No. 2127/2020

Abdul Rehman Kiloo & ors.

.... Petitioner/Appellant(s)

Through:- None

V/s

Union Territory of J&K & ors.

.....Respondent(s)

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

None for the petitioners.

In the interest of justice, adjourned.

List on 09.07.2020.

(Sindhu Sharma) Judge

SRINAGAR 25.06.2020 Ram Murti